

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.164  
CP 11 of 2020

**Order under Section 71(10) of Co.act,2013**

**IN THE MATTER OF:**

Rajasthan Rajya Vidhyut Prasaran Nigam Ltd  
V/s  
Essar Shipping Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/04/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Advocate  
For the Respondent : Mr. Nipun Singhvi, with Mr. Vishal Dave, Advocates

**ORDER**

The pleadings are complete.

Matter stands adjourned to 19.07.2022.



**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**



**MADAN B GOSAVI  
MEMBER (JUDICIAL)**